

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3849
TO BE ANSWERED ON 25th MARCH 2022**

DELAYED AIIMS PROJECTS

3849. SHRI ASHOK KUMAR YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the necessary steps taken/being taken by the Government to prevent the delay in the setting of AIIMS in various parts of the country; and
- (b) the time limit fixed by the Government to start OPD services in such pending AIIMS projects in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) and (b) : The Ministry closely monitors progress of new AIIMS Projects in the matter of construction, procurement and installations of medical equipment to prevent any delay. To review progress of projects, a Project Review Committee has also been constituted under Rule 141 of GFR, 2017. Execution of Projects is done through Executing Agencies (EA) and construction in Engineering Procurement and Construction (EPC) mode. This Ministry has appointed Procurement Support Agent (PSA) for procurement of Medical Equipment for new AIIMS.

New AIIMS approved under PMSSY are at different stages. Start of OPD services in the new AIIMS is linked to availability of suitable infrastructure and manpower of its own, including faculty.